

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 48 of 2013
& I.A. No. 72 of 2013**

Dated : 30th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Paschim Gujarat Vij Co. Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. P. Bhullar
Mr. Karan Bharihoke for R.2
Mr. M. Rupera
Mr. Pratik for R.9

ORDER

At the request of the learned counsel for the parties, Post the matter for hearing on **20.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/ak